

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURTS COMPLEX, NEW DELHI

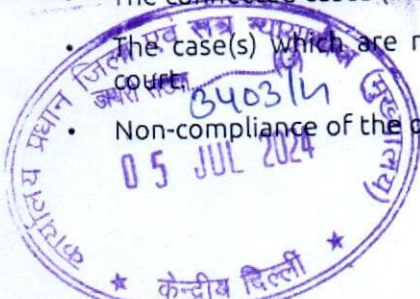
ORDER

Pursuant to the directions contained in letter no. 7968/CFM/DHC/2024 dated 15.04.2024 (District Courts) and in order to expeditious disposal of **100 oldest Commercial Courts cases of South District** as per Action Plan for Arrears Reduction in District Judiciary, the cases mentioned below in column no. 3 are hereby withdrawn from the courts mentioned below in column no. 2 and assigned to the courts mentioned in column no. 4 **with immediate effect:-**

(1)	(2)	(3)	(4)
Sl. No.	Name of the Transferor Court	Description of Cases Transferred	Name of the Transferee Court
1	Sh. Sandeep Yadav, District Judge (Commercial Court)- 03, South	Cases at serial no. 1, 2, 3, 5, 6, 7, 8, 11, 12, 14, 18, 19, 20, 22 and 25 as per Annexure -A (total 15 cases)	Ms. Savita Rao, District Judge (Commercial Court)-01
2		Cases at serial no. 35, 36, 38, 39, 40, 42, 44, 48, 50 and 51 as per Annexure -A (total 10 cases)	Ms. Anuradha Shukla Bhardwaj, District Judge (Commercial Court)-02

Note:-

- The Ahlmads/ Asst. Ahlmad of the Transferor Court is hereby directed to send the *transferred case files forthwith to the transferee courts* and also to display a copy of this Order on the Notice Board of the court concerned for information of all concerned advocates/ parties.
- The connected cases (if any) are also be transferred to the transferee court(s).
- The case(s) which are reserved for orders/judgments shall be retained by the transferror court.
- Non-compliance of the order by any concerned official shall be viewed seriously.



(MADHU JAIN)

Principal District & Sessions Judge South
23904-23924 Saket Court Complex, New Delhi

No. Judl./F.134/South/Saket/2024 _____

Dated, New Delhi the 4/7/24

Copy of order forwarded to:

- 1 The Registrar General, Hon'ble High Court of Delhi, New Delhi. With reference to letter no. 7968/CFM/DHC/2024 dated 15.04.2024 (District Courts).
- 2 The Officers Concerned.
- 3 The Officer In-charge, Computer Branch (South), Saket Courts, New Delhi.
- 4 The Secretary, Bar Association, Delhi/New Delhi.
- 5 The Website Committee, Tis Hazari Court, Delhi.
- 6 The PRO/APRO, South District.
- 7 The Branch-In-charge, Computer Branch (South), Saket Courts **with the direction to upload the same on the website of District Court Saket.**
- 8 PS/Reader to the Ld. Principal District & Sessions Judge (South).
- 9 Notice Board (through Care Taker).
- 10 R & I Branch, South District for uploading for **LAYERS.**

Principal District & Sessions Judge South
Saket Court Complex, New Delhi

List of oldest cases (out of 100 oldest cases) in the court of Sandeep Yadav, District Judge (Commercial Court)- 03

Sr. No.	Cases	Party Name	Date of Hearing	Next Purpose	Connected matter
1	CS (COMM)/142/2019	GOLDSQUARE SALES INDIAN PVT LTD Vs SH. NISHIT KUMAR JAIN	02-08-2024	Plaintiff/Petitioner Evidence	
2	CS DJ/532/2018	M/S TELEXCELL INFORMATION SYSTEMS LTD. Vs M/S SWADHS IMPORT AND EXPORT PVT. LTD.	29-07-2024	Plaintiff/Petitioner Evidence	
3	CS DJ/697/2018	SHRI ASHISH SETHI Vs DELHI INSTITUTE OF PHARMACEUTICAL SCIENCES AND RESEARCH	30-07-2024	Plaintiff/Petitioner Evidence	
4	CS DJ/876/2018	ELPIS HEALTH POINT Vs CHANDER PRAKASH GULATI	06-07-2024	Defendant/Respondent Evidence	
5	CS DJ/927/2018	IDEATION STUDIO PVT. LTD. Vs M/S GUJARMAL MODI HOSPITAL AND RESEARCH CENTRE FOR MEDICAL SCIENCES AND ANR.	22-08-2024	Misc. Arguments	
6	CS DJ/945/2018	DAZZLE ACCESSORIES INDIA LLP Vs GOLDSQUARE SALES INDIAN PVT LTD	02-07-2024	Misc. Arguments	
7	ARB TN/261/2018	NEELMANI SHARMA Vs COMTECH ESPIRIT PVT. LTD. AND ORS	22-08-2024	Misc. cases	
8	CS (COMM)/153/2019	SHARIKA QADEER Vs M/S SAROJ INTERNATIONAL LEATHERS PVT. LTD.	23-07-2024	Plaintiff/Petitioner Evidence	
9	CS DJ/1026/2018	M/S AKANKSHA ARCHITECT Vs STATE BANK OF INDIA	24-07-2024	Defendant/Respondent Evidence	
10	CS (COMM)/29/2018	M/S DEVANG SOLAR Vs ORIENTAL BANK OF COMMERCE	05-07-2024	Defendant/Respondent Evidence	
11	CS DJ/91/2019	M/S UPS INFRA GROUP Vs K V DEVELOPERS PVT. LTD.	30-07-2024	Misc. cases	
12	CS DJ/101/2019	IRFAN KHAN Vs DEEN MOHAMMAD	02-08-2024	Misc. cases	
13	CS (COMM)/29/2019	CANARA BANK Vs MAHESH	15-07-2024	Plaintiff/Petitioner Evidence	
14	ARB TN/11/2019	M/S DSC LTD Vs M/S G4S SECURE SOLUTIONS (INDIA) PVT. LTD.	11-07-2024	Misc. Arguments	
15	OMP (COMM.)/6/2019	SOLAR ENERGY CORPORATION OF INDIA LTD. Vs PASITHEA INFRASTRUCTURE LTD.	04-07-2024	Order (Civil)	
16	CS (COMM)/257/2019	M/S MALHOTRA BOOK DEPOT Vs M B DAV SENIOR SECONDARY SCHOOL	21-08-2024	Plaintiff/Petitioner Evidence	
17	EX/302/2019	G4S SECURE SOLUTIONS (INDIA) PVT. LTD. Vs M/S DSC LTD	11-07-2024	Misc. Arguments	
18	CS (COMM)/148/2019	RAJ KUMAR DHINGRA Vs ROYALTY HOTELS PVT. LTD. AND ORS.	13-08-2024	Misc. Arguments	
19	EX/341/2019	M/S ARIHANT CAPITAL MARKETS LTD. Vs KANHIYALAL WADHWA	11-07-2024	Misc. cases	
20	CS (COMM)/94/2019	STATE BANK OF INDIA Vs M/S GRACE PRINT PACK	16-07-2024	Misc. cases	

21	CS (COMM)/103/2019	UNION BANK OF INDIA Vs M/S DHRUV ENTERPRISES AND ANR.	04-07-2024	Judgement (Civil)	
22	CS (COMM)/116/2019	RAJ KUMAR JAIN Vs M/S RANGOLI EXIM PVT. LTD. AND ORS.	09-07-2024	Misc. Arguments	
23	CS DJ/408/2019	SCHNEIDER ELECTRIC INDIA PVT. LTD. Vs IREO PVT. LTD.	16-07-2024	Final Arguments (Civil)	
24	CS (COMM)/145/2019	M/S SMG INTERIORS AND ORS. Vs M/S ORAVEL STAYS PVT. LTD.	05-08-2024	Issues	
25	ARBTN/31/2019	M/S FIITJEE LTD Vs ABHISHEK SAPRA	18-07-2024	Misc. Arguments	
26	ARB. A.(COMM.)/4/2020	M/S GOGOAL HYDRO PVT. LTD. Vs BHARAT HEAVY ELECTRICALS LTD.	08-07-2024	Judgement (Civil)	
27	ARBTN/39/2019	BIMALENDU SEKHAR KAYAL Vs RASHTRIYA MAHILA KOSH AND ORS.	25-07-2024	Final Arguments (Civil)	
28	CS (COMM)/249/2019	LEVI STRAUSS AND CO. Vs UMESH YADAV	26-07-2024	Final Arguments (Civil)	
29	CS (COMM)/277/2019	M/S I.G. PRINTER PVT. LTD. Vs M/S DOCTORWINDOW PVT. LTD. AND ORS.	25-07-2024	Plaintiff/Petitioner Evidence	Yes
30	CS (COMM)/278/2019	M/S P.R. GROUP BUILDER AND DEVELOPERS Vs UMED AND ORS.	09-07-2024	Misc. Arguments	
31	CS (COMM)/280/2019	M/S K.D. SHUTTERING STORE Vs VPR INTCON PVT. LTD. AND ORS.	05-07-2024	Judgement (Civil)	
32	CS (COMM)/320/2019	M/S RAKESH KUMAR AND SON Vs M/S LIVEWIRES STUDIOS PVT. LTD. AND ANR.	15-07-2024	Issues	
33	OMP (COMM.)/18/2019	SOLOUTION1 INTERIORS (INDIA) PVT. LTD. Vs HORSESHOE ENTERTAINMENT AND HOSPITALITY PVT. LTD.	12-07-2024	Order (Civil)	
34	OMP (COMM.)/33/2019	AERO CLUB Vs M/S AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD.	19-07-2024	Arguments (Civil)	
35	CS (COMM)/393/2019	DEVVRAT IMPEX PVT. LTD Vs CHAUHAN BROTHERS PLUMBING FIRE PVT. LTD. AND ORS.	23-07-2024	Plaintiff/Petitioner Evidence	
36	CS (COMM)/395/2019	PARVINDER SINGH Vs M/S MAC ASSOCIATES	01-07-2024	Plaintiff/Petitioner Evidence	
37	CS DJ/774/2019	M/S AMRITA TRAVELS Vs CENTRE FOR DEVELOPMENT OF TELEMATICS AND ORS.	25-07-2024	Issues	
38	CS (COMM)/1/2020	TIMES INNOVATIVE MEDIA LTD. Vs ROYAL GOLY LINK CITY PROJECTS PVT. LTD.	18-07-2024	Plaintiff/Petitioner Evidence	
39	CS (COMM)/2/2020	M/S TIDONG POWER GENERATION PVT. LTD. Vs M/S BESTEKLOZA INDIA	11-07-2024	Misc. Arguments	
40	CS (COMM)/6/2020	MANI INC. Vs SICHER HOLDINGS LTD. AND ORS.	09-08-2024	Misc. cases	
41	CS (COMM)/9/2020	M/S DURGA OIL MILLS Vs M/S LAKHI RAM AND SONS AND ORS.	12-07-2024	Misc. Arguments	
42	CS (COMM)/35/2020	M/S GDECOR INDUSTRIES PVT. LTD. Vs VIDYAWATI @ VIDYA SHRI DEVI AND ANR.	01-08-2024	Misc. cases	
43	CS (COMM)/92/2020	NANKI MAGGO PAPNEJA AND ORS Vs M/S MRS FLAKES AND ORS	04-07-2024	Final Arguments (Civil)	Connected with ser no. 49

44	CS (COMM)/119/2020	M/S REBOUND ACE INDIA PVT LTD Vs GREAT VALUE PROJECTS INDIA LTD	16-07-2024	Misc. Arguments	
45	EX/146/2020	DEW ELECTRICAL SERVICES PVT LTD Vs GURGAON RECREATION PARK LTD	10-07-2024	Misc. Arguments	
46	CS (COMM)/132/2020	ANSHUL GOEL Vs M/S BERILISHUS FOODS PVT. LTD. AND ORS.	31-07-2024	Issues	
47	CS (COMM)/161/2020	M/S SYSTEMMAIR INDIA PVT LTD Vs M/S HALCYON AIR PRODUCTS PVT LTD	30-08-2024	Misc./ Appearance (Civil)	
48	CS (COMM)/162/2020	M/S PLANET ADVERTISING PVT.LTD. Vs M/S PERCEPT LTD.AND ANR.	02-07-2024	Misc. cases	
49	CS (COMM)/167/2020	FLAKES AND ORS. Vs LIMERICK DESIGNS AND ORS.	04-07-2024	Final Arguments (Civil)	Connected with ser no. 43
50	CS DJ/217/2020	S. PARAMJEET SINGH KHURANA Vs SH. ANKIT BANSAL	11-07-2024	Misc. cases	
51	CS (COMM)/184/2020	BLACK DIAMOND MOTORS PVT. LTD Vs BLACK DIAMOND TRACK PARTS PVT. LTD.	09-08-2024	Misc. cases	
52	CS (COMM)/190/2020	M/S GOLDMEDAL ELECTRICALS PVT. LTD. Vs BHUMAREDDY PATHAKOTTU	24-07-2024	Final Arguments (Civil)	
53	CS (COMM)/221/2020	COMPASS GROUP INDIA SUPPORT SERVICES PVT LTD Vs KERAN PERSHAD	22-07-2024	Final Arguments (Civil)	
54	ARB TN/2/2019	M/S P.S. INFRABUILD PVT. LTD Vs IRCON INTERNATIONAL LTD		DISPOSED ON 01.06.2024	
55	CS (COMM)/250/2019	WRANGLER APPAREL CORP Vs UMESH YADAV		DISPOSED ON 21.05.2024	
56	OMP (COMM.)/31/2019	ALLURE INTERIORS AND ORS. Vs FARIDABAD IMPLEMENTS PVT. LTD AND ORS.		DISPOSED ON 17.05.2024	
57	OMP (COMM.)/32/2019	AERO CLUB Vs M/S AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD.		DISPOSED ON 31.05.2024	